

Allahabad Bench

CP No. (IB)338/ALD/2019

ATTENDENCE - CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.11.2019

NAME OF THE COMPANY: M/s Vidya Prakashan Mandir Pvt Ltd V/s Garg Brothers Trading & Services Pvt Ltd

SECTION OF I & B CODE: 9 IBC

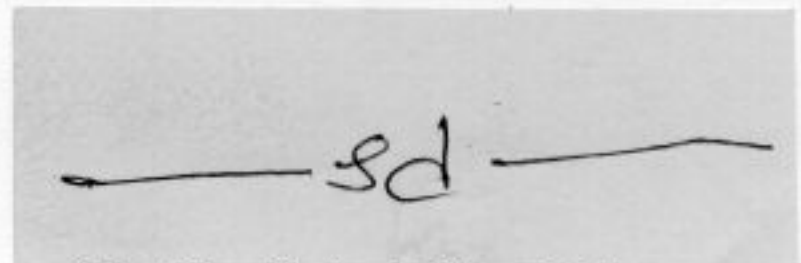
<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Anil Kumar	PCS	Corp. Debtor	Anil K.
2.	Namman	Adv.	Operational Creditor	Namman

CP NO. (IB) 338/ALD/2019

Sh. Namman Rajvanshi, Advocate for the operational creditor and Sh. Anil Kumar, PCS for the corporate debtor are present.

Pursuant to earlier order dated 25.10.2019 the learned counsel appearing for the corporate debtor states that the relevant page 73 and 74 have been filed on affidavit and he seeks time to file reply. Prayer is allowed. Corporate debtor may file reply after serving an advance copy to the operational creditor. Put up on 22nd November, 2019.

Dated: 05.11.2019



(Justice Rajesh Dayal Khare)
MEMBER (J)